

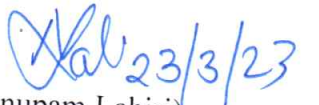
File No: 10/32/2021-NCLT/ (1)/1115-1122
National Company Law Tribunal

CGO Complex, Block-3, 6th Floor
New Delhi- 110003
Date: 23/03/2023

ORDER

With the release of Sh Kartikeya Verma from NCLT Chandigarh Bench on 23/03/2023 (AN), Sh P K Tiwari, Assistant Registrar shall perform all the work pertaining to the NCLT Chandigarh Bench from 24/03/2023, onwards.

2. Sh Tiwari is hereby directed to take charge of all matters of NCLT Chandigarh Bench immediately so that smooth functioning of NCLT Chandigarh Bench is ensured.


(Anupam Lahiri)
Secretary

Copy to:

1. PS to Hon'ble President, NCLT New Delhi;
2. Hon'ble Member (J) & HOD, NCLT Chandigarh Bench;
3. Registrar, NCLT New Delhi;
4. Sh P K Tiwari, Assistant Registrar, NCLT Chandigarh Bench;
5. All Benches of NCLT;
6. NCLT Bar Association, Chandigarh;
7. Notice Board, NCLT Chandigarh Bench;
8. Website of NCLT.